



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**CONTEMPT PETITION NO.63/69/2020 IN
ORIGINAL APPLICATION NO.63/481/2020**

DATED THIS THE 28TH DAY OF AUGUST, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh).

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore).

1. Sh. Girija Shankar Yadav s/o Sh. Ram Suresh Yadav, aged 28 years, C/o Sh. Vijay Kumar, Village Kimughat, P.O. Garhal, Tehsil Kasauli, Distt. Solan-173201.
2. Sh. Ashish s/o Sh. Dalbir, aged, 22 years, working as Lower Division Clerk .
3. Sh. Vikram Pal Singh s/o Sh.Jaswant Singh, aged 27 years, working as Stenographer.
4. Sh. Krishna Mandal s/o Sh. Gango Mandal, aged, 34 years, working as Lower Division Clerk .
5. Sh. Sagar s/o Sh. Krishan, aged, 22 years, working as Multi Tasking Staff (MTS).
6. Sh. Pankaj Kumar Chand s/o Sh. Pradeep Kumar Chand, aged, 25 years, working as Multi Tasking Staff (MTS) .
7. Sh. Prashant Chand s/o Sh. Pradeep Kumar Chand, aged, 21 years, working as Multi Tasking Staff (MTS).
8. Sangeeta Parihar d/o Sh. Nand Lal, aged 25 years, working as Multi Tasking Staff (MTS) .
9. Uma Saini d/o Sh. Surender, aged 42 years, working as Multi Tasking Staff (MTS) .



10. Sh.Rajesh Kumar s/o Sh. Naresh Bhagat, aged 24 years, working as Multi Tasking Staff (MTS) .
11. Sh. Pankaj Kumar Khoba s/o Sh. Ashok Kumar Khoba, aged, 25 years, working as Lower Division Clerk.
12. Sh. Ajay Kumar s/o Sh. Ram Charan, aged 26 years, working as Multi Tasking Staff (MTS).
13. Sh. Ankit s/o Sh. Prem Singh, aged 23 years, working as Lower Division Clerk.
14. Sh. Rahul Yadav s/o Sh. Mahesh Kumar Yadav, aged 25 years, working as Multi Tasking Staff (MTS) .
15. Sh. Chander Mohan s/o Sh. Ramesh Chand, aged 25 years, working as Multi Tasking Staff (MTS) .
16. Sh. Sumit s/o Sh. Prakash Kaushal, aged 23 years, working as Laboratory Attendant.
17. Sh. Ramesh s/o Sh. Mahinder Singh, aged 26 years, working as Laboratory Attendant.
18. Smt Kumari Upasna d/o Sh. Narpat, aged 25 years, working as Laboratory Attendant.
19. Manish Verma s/o Late Sh. Sant Ram, r/o Village Seri, P.O. Galong, Tehsil Solan, Distt. Solan (H.P.)-173204.

All the petitioners are working in the office of Director Central Research Institute, Kasauli, District Solan, Himachal Pradesh. Pin 173204.
 (All the petitioners are Group –C employees)

...PETITIONERS

(By Advocate Sh. K. B. Sharma – through video conference)

VERSUS

1. Sh. Rajesh Bhushan, IAS, the Secretary to Government of India, Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi. Pin 110011.
2. Dr. T.V. Somanathan, the Secretary, Department of Expenditure, Ministry of Finance, North Block, New Delhi-110011.



3. Dr. Sunil Kumar, Director General of Health Services, Ministry of Health & Family Welfares, Nirman Bhawan, New Delhi. Pin 110011.
4. Dr. Ajay Kumar Tehlan, Director, Central Research Institute, Kasauli, District Solan, Himachal Pradesh. Pin 173204.

...RESPONDENTS

(By Advocate Sh. Sanjay Goyal – through video conference).

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

1. At the very outset, Sh. Sanjay Goyal, learned Sr. Central Govt. Standing Counsel stated that the order dated 29.07.2020 passed by this Tribunal in Original Application No.63/481/2020 has already been complied with by the respondents and, therefore, nothing survives in the present Contempt Petition.
2. The fact as stated by Sh. Goyal has not been disputed by Sh. K. B. Sharma, learned counsel for the petitioners.
3. In view of the above, nothing survives in the present Contempt Petition and the same is disposed of as having been rendered infructuous.
4. Rule of the Court is discharged.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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